

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3245**

TO BE ANSWERED ON THE 16TH MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)

CENTRE-STATE RELATIONS

**3245. SHRI NALIN KUMAR KATEEL:
SHRIMATI SUMALATHA AMBAREESH:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the salient features of the report submitted by the Commission on Centre- State Relations headed by Justice Punchhi in 2010?**
- (b) whether any consultation process between Union and the States via Inter-State Council for legislation on concurrent subjects have started during last three years?**
- (c) if so, the details thereof; and**
- (d) whether any Commission would be appointed to revisit distribution of Centre-State powers in view of objections raised by various States on the legislations relating to electricity, agriculture etc. and if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) : The Commission submitted its report in 2010 in 7 Volumes containing 273 recommendations covering following broad subjects:

- Evolution of Centre-State Relations in India**
- Constitutional Governance and the Management of Centre-State Relations.**
- Centre-State Financial Relations and Planning.**
- Local Self Governments and Decentralized Governance.**
- Internal Security, Criminal Justice and Centre-State Cooperation.**
- Environment, Natural Resources & Infrastructure.**
- Socio-Economic Development, Public Policy and Good Governance.**

(b) & (c) : No Such process has stented through Inter- State Council.

(d) : At present, there is no such proposal.
